

[22 December, 1999]

RAJYA SABHA

Land Sold by Bhumidars in Delhi

2253. SHRI O.P. KOHLI: Will the Minister of RURAL DEVELOPMENT be pleased to refer to answer to Unstarred Question 155, given in the Rajya Sabha on 21st November, 1996 and state:

(a) whether it is a fact that land allotted under section 74(4) of Delhi Land Reforms Act has been sold and names changed in revenue records;

(b) if so, whether these errors were genuine or facts were suppressed knowingly, resulting into sale of land; and

(c) the action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. RAJA): (a) to (c) Information is being collected from the Government of National Capital Territory of Delhi and shall be placed on the Table of the House.

Awareness in respect of family planning

†2254. SHRI GOVINDRAM MIRI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the names of the programmes implemented by the Ministry of Rural Development, with the co-operation of the Ministry of Health and Family Welfare, to bring about awareness in respect of family planning in the rural areas;

(b) to what extent these programmes have been implemented in Maharashtra and Gujarat during 1997-98 and 1998-99, district-wise;

(c) the provisions of financial assistance made by Government for this purpose; and

(d) to what extent these programmes have got success, till now?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) to (d) There is no programme being implemented by the Ministry of Rural Development with the co-operation of the Ministry of Health & Family Welfare to bring about awareness in respect of family planning in rural areas.

IRDP in Himachal Pradesh

2255. SHRI ANIL SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of persons from identified rural poor families provided with assets and inputs in the Primary, Secondary or Tertiary sectors in Himachal Pradesh under the Integrated Rural Development Programme; and

†Original notice of the Question was received in Hindi.

(b) the number of Scheduled Castes and Scheduled Tribes women and the handicapped selected under this scheme during the last three years, year-wise and district-wise, in the State?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) and (b) The details of families assisted in Primary, Secondary and Tertiary Sectors and number of Scheduled Castes (SCs) and Scheduled Tribes (STs), women and handicapped assisted under erstwhile Integrated Rural Development Programme (IRDP) in Himachal Pradesh during 1996-97, 1997-98 and 1998-99 are given in the Annexure. [See Appendix 188, Annexure No. 60]

DWCRA scheme in Himachal Pradesh

2256. SHRI ANIL SHARMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of women of poor households selected and benefited under the Development of Women and Children in Rural Areas Scheme in Himachal Pradesh during the last three years, district-wise and block-wise;

(b) the number of such women belonging to SC and ST communities; and

(c) the amount sanctioned and utilised for in Himachal Pradesh for this purpose during the last five years, year-wise?

THE MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA): (a) and (b) District-wise number of beneficiaries under the scheme of Development of Women and Children in Rural Areas during the last three years, including the total number of SC and ST beneficiaries is enclosed as statement-I (See-below). However block-wise beneficiaries was not monitored at Govt, of India level.

(c) Year-wise amount sanctioned and utilized under the scheme Development of Women and Children in Rural Areas (DWCRA) in Himachal Pradesh during the last five years is enclosed as statement-II.

Statement-I

District-wise number of beneficiaries under the Scheme of Development of Women and Children in Rural Areas (DWCRA) in Himachal Pradesh during the last three years, including the total number of SC and ST beneficiaries.

Himachal Pradesh	1996-97	1997-98	1998-99
1 Bilaspur	90		381
2 Chamba	29	540	418
3 Hamirpur	324	302	315
4 Kangra	N.R.	304	336
5 Kinnur	153	96	1417
6 Kullu	N.R.	224	313